

(b) and (c). Proposals are still at a preliminary stage. No indication can be given about the specific office to be moved to any particular place.

(d) No.

(e) Does not arise.

Precision Instruments Factory

- *1343. { Shri Ram Krishan Gupta:
 Shri Kodiyan:
 Shri Pangarkar:
 Shri Chintamoni Panigrahi:
 Shri Rajeshwar Patel:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 996 on the 21st March, 1961 and state:

(a) whether Government have since taken final decision regarding setting up of precision instruments factory; and

(b) if so, the nature of decision taken?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). No decision has yet been taken regarding the location of the precision instruments projects.

Industrial Committee on Plantations

*1344. **Shri P. C. Borooh:** Will the Minister of Labour and Employment be pleased to state:

(a) whether the question of housing for plantation workers was discussed at the Industrial Committee on Plantations held in July this year; and

(b) if so, what decisions were taken in this regard?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). The meeting was postponed. It will be held on the 21st and 22nd September, 1961, when the matter will be discussed.

Sub-Soil Water in Delhi

*1345. **Shrimati Ila Palchoudhuri:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government of India's attention has been drawn to a report appearing in 'The Hindustan Times' dated the 27th August, 1961, that the sub-soil water, dangerously high almost all over Delhi, has broken the surface at several points in several localities, caused seepage in basements of some of the big buildings and serious damages to roads and danger to the safe functioning of underground electric installations;

(b) whether it is also a fact that the recommendations of a Special Committee which had been appointed by the Government of India to examine the sub-soil water made in its report in 1958 have not so far been implemented;

(c) if so:

(i) complete picture of the existing situation;

(ii) brief details of the main recommendations of the Special Committee referred to in part (b);

(iii) the reasons for non-implementation of the recommendations of the Special Committee; and

(d) the steps taken or proposed to be taken to deal with the serious situation created by the rise in the level of the sub-soil water?

The Minister of State in the Ministry of Works, Housing and Supply (Dr. B. Gopala Reddi): (a) to (d). A statement giving the information required is laid on the Table of the House [See Appendix IV, annexure No. 76.]

Re-Modelling of Tehar Village (Delhi)

3777. { Shri Ram Krishan Gupta:
 Shri D. C. Sharma:

Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Unstarred Question No. 2861 on the 6th April,

1961 and state the further progress made in re-modelling the Village Tehar, a refugee colony in Delhi?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): The revised estimates have been received from the Municipal Corporation of Delhi and these are being examined.

Development of Dhaka Village by Delhi Corporation

3778. Shri Ram Krishan Gupta: Will the Minister of **Rehabilitation and Minority Affairs** be pleased to refer to the reply given to Unstarred Question No. 2864 on the 6th April, 1961 and state:

(a) whether Government have since received any request for loan from Delhi Corporation for development of Dhaka village and re-development of Kingsway Camp; and

(b) if so, the action taken thereon?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). The Municipal Corporation of Delhi have prepared an estimate which involves an expenditure of about Rs. 199 lakhs. This estimate is being examined by the Central Public Works Department in consultation with the Corporation.

Monazite Deposits in Kerala

3779. Shri Ram Krishan Gupta: Will the **Prime Minister** be pleased to refer to the reply given to Starred Question No. 1366 on the 6th April, 1961 and state the result of the survey made by the Government to assess the quantity of Monazite deposits available in Kerala?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): As already reported in reply to Starred Question No. 1366 on the 6th April, 1961, the reserves of monazite in the areas so far surveyed on the southern and south-western coasts of India between Kanyakumari and

Trikunnapuzha are estimated at 1.4 million tons (0.64 million tons on the Kerala coast and 0.76 million tons on the Madras coast). Extensive investigations in the coastal tract are still in progress and the total reserves can only be known after their completion. By reason of their very nature, these investigations take a long time to conclude.

Conversion of Provident Fund Scheme

3780. Shri Ram Krishan Gupta: Will the Minister of **Labour and Employment** be pleased to refer to the reply given to Starred Question No. 1362 on the 6th April, 1961 and state:

(a) whether the tripartite conference has considered the recommendations made by the study group on social security regarding the conversion of provident fund scheme into an old age and/or survivorship pension for widows and children; and

(b) if so, the result thereof?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). The Study Group's Report will be discussed at the next session of the Indian Labour Conference which is scheduled to be held on the 9th and 10th October, 1961.

Technological Consulting Bureau

3781. Shri Ram Krishan Gupta: Will the Minister of **Commerce and Industry** be pleased to state at what stage is the proposal to give tax concession to Technological Consulting Bureau?

The Minister of Industry (Shri Manubhai Shah): Government have recently constituted a Committee whose terms of reference include *inter alia* the consideration of measures by which the growth of consultancy firms could be encouraged. A copy of the order appointing this Committee is laid on the Table of the House. [See Appendix IV, annexure No. 77].